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Mr. Speaker: We will see when that is brought.

Shri Nambiar: That means, uncertainty prevails. That is exactly what I want to know,

Mr. Speaker: I cannot compel him · now.

Shri Nambiar: After the cailing attention, the country must know when the elections will be held.

Mr. Speaker: He has put question and the answer has come.

Shri Nambiar: Let him sav yes or no to the question whether there will be any extension by this House of the six-month period. Otherwise, uncertainty will prevail.

Mr. Speaker: Papers to be laid on the Table.

Shri Kachhaviya (Dewas) rose-

Mr. Speaker: His name is not there. Papers to be laid on the Table.

Lakshmikanthamma Shrimati (Khammam): I had given notice of a calling attention . . .

Mr. Speaker: Because the hon. Members on the opposition have not raised any objection to my orders today, one Congress Member stands up and complains? Papers to be laid.

12.04 hrs.

PAPERS LAID ON THE TABLE

REPORT OF CHIEF INSPECTOR OF MINES ON ACCIDENT AT PATNI-BONA STONE QUARRY

The Minister of Labour and Employment (Shri D. Sanjivayya): I beg to lay on the Table a copy of Report of the Chief Inspector of Mines on the fatal accident at Patni-Bona Stone Quarry (Bakudhi) District Santhal Parganas. Bihar, on the 13th October. 1964. [Placed in Library. See No. LT-3609/641.

NOTIFICATION UNDER ALL INDIA SERVICES Аст

The Deputy Minister in the Ministry of External Affiairs (Shri Dinesh Singh): On behalf of Shri Hathi, I beg to lay on the Table a copy of Notification No. G.S.R. 1660 dated the 28th November, 1964, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-3610/641.

NOTE GIVEN BY MINISTRY OF EXTERNAL AFFAIRS TO EMBASSY OF CHINA IN INDIA AND NOTE GIVEN BY EMBASSY OF CHINA IN INDIA TO THE MINISTRY OF EXTERNAL AFFAIRS

Shri Dinesh Singh: I beg to lay on the Table a copy each of the following papers:-

- (i) Note given by the Ministry of External Affairs, New Delhi, to the Embassy of China in India, on the 8th December, 1964.
- (ii) Note given by the Embassy of China in India, to the Ministry of External Affairs, New Delhi on the 14th November, 1964.

[Placed in Library. See No. Ef-3611/64].